

F.No. A.12034/SSC/15/2017-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, HudcoVishala Building
Bhikaji Cama Place, R.K. Puram
New Delhi-110066
Dated 24/07/2018

To,

The Chief Commissioners of Central GST,
Bangalore/ Bhopal/ Bhubaneswar/ Chandigarh/ Delhi/ Kolkata/ Pune/
Vadodara (List attached)
The Chief Commissioners of Customs,
Thiruvananthapuram/ Mumbai (List attached)
The Directors General of Performance Management
Narcotics Commissioner, CBN (List attached)

Subject: Allocation of Stenographer Grade- II recommended for appointment by SSC on the basis of result of Stenographer Grade- II Examination, 2016-reg.

Sir/ Madam,

I am directed to say that on the basis of result of Stenographer Grade- II Examination, 2016 and 2013, Staff Selection Commission (SSC) had recommended 133 Candidates (including 03 candidates of 2013 batch) for appointment in CBIC, as per the vacancies reported by the Department to the SSC for allocation to various cadres/zones.

2. The allocation of candidates to various cadres has been made on "**Merit-cum-preference**" basis (i.e. candidates with higher merit/rank had better chances of getting cadres of their preference) subject to availability of vacancies of relevant category in the various cadres. While making allocation, all instructions of DOP&T have been followed. Each selected candidate was given an opportunity to indicate his/her options/preferences. Some candidates have not indicated any options/preferences. In such cases, allocation has been made alphabetically (Code of Cadre Controlling Authority) where vacancies exist after allocation of the candidates who have given their options.

3. The List of candidates selected for the post of Stenographer Grade- II allocated to your cadre/zone is enclosed at **Annexure I**. All the concerned Cadre Controlling Authorities are requested to collect the dossiers of the selected candidates at the earliest and in any case, within a fortnight.

4. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/ requirements as per the laid down procedure are completed, including medical examination, verification of character and antecedents, verification

R. Mohan
OFF. SECY. (C. & T.)
Ministry of Finance (Dept. of Rev.)
New Delhi

of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued by the Competent Authority should necessarily be checked before the offer of appointment is issued. It is reiterated that the appointing authority must fully satisfy itself regarding the eligibility of a candidate to hold the post before issuing the letter containing the offer of appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board.

5. The Dossiers of the candidate who do not qualify in the medical examination or do not fulfil other requirements may be returned to the **Staff Selection Commission** with a Certificate to that effect, under intimation to the Board.

6. The offer of appointment should be sent only by **Registered Post**. If the letters are returned by the postal authorities undelivered, the letters, along with the envelopes containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/ permanent address of the candidates, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossiers of candidates who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the **Staff Selection Commission** under intimation to the Board, after placing therein a copy of each of the letter containing the offer of appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.

7. **It may please be noted that any request for re- allocation of zone shall not be entertained by the Board.**

8. The receipt of this communication and its enclosures may kindly be acknowledged.

Encl: as above.

Yours faithfully,

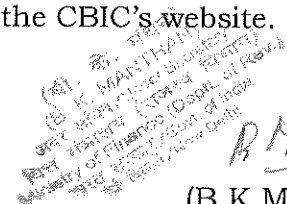


(B.K Manthan)

Under Secretary to the Govt. of India

Tel. 26162675

Copy to: Directorate General of Systems, Customs & Central Excise, CBIC, 4th and 5th Floor, Samrat Hotel, Chanakyapuri, New Delhi with the request to place this letter, along with enclosed Lists of Candidates on the CBIC's website.



(B.K Manthan)

Under Secretary to the Govt. of India

LIST OF CADRE CONTROLLING AUTHORITIES

CENTRAL GST

1. **BENGALURU ZONE**
PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST
(BENGALURU ZONE)
C.R. BUILDING, QUEEN'S ROAD
BANGALORE-560001.
2. **BHOPAL ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(BHOPAL ZONE)
48, ADMINISTRATIVE, ARERA HILLS, HOSHANGABAD ROAD
BHOPAL(M.P.) – 462011
3. **BHUBANESHWAR ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(BHUBANESHWAR ZONE)
C.R.BUILDING, RAJASWA VIHAR
BHUBANESWAR- 751007
4. **CHANDIGARH ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(CHANDIGARH ZONE)
C.R.BUILDING, PLOT NO. 19-A, SECTOR-17-C
CHANDIGARH – 160017.
5. **DELHI ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(DELHI ZONE)
C.R.BUILDING, I.P.ESTATE
NEW DELHI – 110109
6. **KOLKATA ZONE**
PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST
(KOLKATA ZONE)
2ND FLOOR, GST BHAWAN, 180, SHANTI PALLY
RAJDHANGA MAIN ROAD (R.B. CONNECTOR)
KOLKATA- 700 107
7. **PUNE ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(PUNE ZONE)
GST BHAWAN, 41/A, ICE HOUSE, SASSOON ROAD
PUNE – 411 001
8. **VADODARA ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(VADODARA ZONE)
CENTRAL EXISE ANNEXE BUILDING, IIND FLOOR, RACE COURSE CIRCLE
VADODARA – 390007

CUSTOMS

- 1. THIRUVANANTHAPURAM ZONE**
CHIEF COMMISSIONER OF CENTRAL GST, (COCHIN ZONE)
C.R. BUILDING, I.S. PRESS ROAD, ERNAKULAM
COCHIN – 682018
- 2. MUMBAI CUSTOMS**
CHIEF COMMISSIONER OF CUSTOMS
(MUMBAI –I ZONE)
NEW CUSTOM HOUSE, BALLARD ESTATE
MUMBAI – 400 001

DIRECTORATES

- 1. Performance Management**
DIRECTORATE GENERAL OF Performance Mangement
Customs, Central Excise and Service Tax
5th & 6th Floor, Drum Shape Building
I.P Bhawan, I.P Estate
New Delhi- 110 002
- 2. CBN**
Narcotics Commissioner of India
Central Bureau of Narcotics
19 The Mall Road, Morar
Gwalior (MP)- 474 006